

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1664
ANSWERED ON:04.12.2012
COMPENSATION TO FERRY MISHAP
Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has announced an ex-gratia of Rs. 2 lakh each for the relatives of those drowned in Medartary ferry mishap in Assam;
- (b) if so, whether it is a fact that no amount has been sanctioned and released so far to the relatives of victims;
- (c) if so, the reasons therefor; and
- (d) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): As per report received from the Government of Assam, forty nine persons died in medartary ferry mishap which took place on 30.4.2012. Out of this forty one dead bodies could be recovered. The Government of Assam has sanctioned and released Rs. 1.50 lakh to the each Next of Kin (No K) of the forty one victims whose bodies were recovered. Besides, an amount of Rs. 2.00 lakh to each NoK of the victims has been sanctioned and released under Prime Minister National Relief Fund.

(b) to (d): In view of the (a) above do not arise.